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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)No.85/230/HDB/2017
NAME OF THE COMPANY	Incor Chennai Projects four Pvt Ltd
NAME OF THE PETITIONER(S)	PBEL Property Development (India) Pvt Ltd Incor Chennai Projects Two Pvt Ltd,
NAME OF THE RESPONDENT(S)	Incor Chennai Projects four Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Aravind Reddy	Advocate	aravindreddy.l @ncw.com	
		9652887117.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	— do —		

ORDER

Heard. Shri L.Aravind Reddy, Ld. Counsel for the Petitioner Company /
Secured Creditors.

Orders Reserved.



Member (T)

Pc



Member (J)